

**Insolvency and Bankruptcy Board of India**

**Application Form for registration**

**3<sup>rd</sup> Advance Workshop on Insolvency & Bankruptcy Code, 2016 at Mumbai  
(15<sup>th</sup> – 16<sup>th</sup> November, 2019) (Friday-Saturday)**

	<b>PERSONAL DETAILS</b>	<b>(Please write in CAPITAL LETTERS)</b>
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	 _____ _____ City: _____ State: _____
4.	Have you attended any previous workshop organized by IBBI. If yes, provide details of the same.	Yes/ No _____
4.	E-Mail Address:	_____
5.	Mobile No/Phone No.(If any)	Mob: _____ Ph.: _____
6.	GST Number (if any)	
7.	PAN Number	
6.	Details of Registration- Fee of Rs.4720/- (including GST) attached  Mode: NEFT Transfer/ IMPS/ DD	DD. No. _____ Dated _____ Drawn on _____ NEFT/ UTR _____ <b><i>(Also attach the document / e receipt of payment)</i></b>

**B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS**

Professional Qualification	CA/ CMA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

**Declaration:**

**I hereby declare that I shall make my own travelling arrangements and lodging arrangements to attend the Workshop at Mumbai at my own expense.**

Name and Signature of applicant

Place:

Date: